



बौद्धिक संपदा

भारत

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Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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File No: CGPDTM-11012(11)/2/2021-CGPO-Part(1)/227

Date: 30.01.2025

OFFICE ORDER

In continuation to this Office's order No.CGPDTM-17031(11)/1/2021-CGOFFICE/175 dated 27.01.2025, Head of Office, RGNIIPM, Nagpur is hereby authorized to exercise the administrative powers in respect of Induction training of the newly recruited Examiners of Patents and Designs, which is undergoing at RGNIIPM, Nagpur and Dr. MCR-HRD, Hyderabad.

The administrative powers will be exercised for maintenance of discipline among officers as per CCS Conduct Rules, creation of their service books, their attendance, leave approval as per FRSR leave Rules and maintenance of leave record, CGHS card, IPR submission, enrolment in eHRMS 2.0 etc.

In addition to this, the Head of Office, RGNIIPM, Nagpur will also look after the general management of classrooms & required facilities as per CBU directives, grievance redressal and other related activities of the Trainee Examiners of Patents and Designs at RGNIIPM Nagpur for smooth functioning of the Induction training.

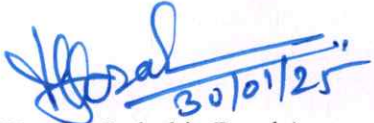
2. Following officers are hereby directed to coordinate with Head of Office RGNIIPM Nagpur with respect to the Trainee Examiners of Patents & Designs undergoing Induction training at Dr. MCR-HRD, Hyderabad:

- Dr. Amarendra Samal, Joint Controller of P&D - CBU
- Shri. S. Thangapandian, Joint Controller of P&D - PEC
- Smt. Rekha V., Joint Controller of P&D - CBU
- Shri. Vijay Doye, Deputy. Controller of P&D - CBU

These Officers of CBU & PEC will manage timely onward submission of all requests, intimations, requisite documents/forms/declarations, etc. of trainee Examiners to the Head of Office, RGNIIPM, Nagpur for further processing. Requests of trainee Examiners pertaining to leave, NOC, intimation etc. shall be routed through CBU & PEC to HO, RGNIIPM after examining the effect of the same on the induction training and its compensatory arrangement in respect of the Trainee Examiner.

3. Head of Office, RGNIIPM, Nagpur shall submit comprehensive report on weekly basis with anomaly or deviation (if any) to the Director, O/o CGPDTM under intimation to the O/o CGPDTM for necessary action.

4. This issues with the approval of the Controller General of Patents, Designs and Trade Marks.


(Hemant Sadashiv Borale)
Director

To:

1. Dr. Dinesh P. Patil, Joint Controller of Patents and Designs, Head of Office, RGNIIPM, Nagpur & Technical Head, O/o CGPDTM.
2. All above mentioned officers

Copy to:

1. Head of the Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai,
2. Office File
3. Pay & Account Office
4. Guard File
5. Hindi Section